22,000/- रुपये की लागत पर एनप्लाज्योसिस नामक बिमारी में काम आने वाले टीके का आयात किया गया था।

(ग) जी नहीं, थेलीरीओसिस तथा एनप्लाज्योसिस नामक बिमारियों में काम आने वाले टीकों के उत्पादन के लिये मध्यप्रदेश में अभी सुविधायें उपलब्ध नहीं हैं।

(घ) और (ङ). जी नहीं।

उत्तर प्रदेश में उर्वरक कारखाने की स्थापना

5188. **श्री महादीपक सिंह** : क्या पेट्रोलियम और रसायन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश की आगरा कमीशनरी के किसी जिले में एक उर्वरक कारखाना स्थापित करने का सरकार का विचार है ;

(ख) क्या देश में वास्तव में समाजवाद लाने के विचार से इस प्रकार के कारखाने सर्वप्रथम पिछले जिलों में स्थापित किये जाने चाहिये जिससे बेरोजगार लोगों को रोजगार मिल सके ; और

(ग) यदि हां, तो क्या पिछड़े हुये ऐटा जिले के गंगा के तराई क्षेत्र में इस प्रकार का कारखाना स्थापित करने का सरकार का विचार है ?

पेट्रोलियम और रसायन मंत्री (श्री पी० सी० सेठी) : (क) जी नहीं।

(ख) उर्वरक कारखानों का स्थापित किया जाना मुख्यतः तकनीकी आर्थिक पहलुओं पर निर्भर करता है।

(ग) प्रश्न नहीं उठता।

Alleged corruption in Dr. Bhagwan Das Memorial Trust New Delhi.

5189. SHRI AMBESH : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to refer to the reply given to Unstarred Question No. 7125 on the 21st April, 1969 and state :

(a) whether it was stated therein that no grants will be given to Dr. Bhagwan Das Memorial Trust, New Delhi till the charges levelled against the Trust were proved false ;

(b) whether he had written a letter on the 10th July, 1969 recommending to the Delhi Administration to give grants to the said Trust ; and

(c) if so, whether a copy of the said letter will be laid on the Table ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) Yes, Sir.

(b) and (c). The Government of India addressed a letter No. F. 17th-5/69-Grants, dated the 10th July, 1969 wherein Delhi Administration were *inter alia* requested to take a quick decision on the complaints forwarded to them against Dr. Bhagwan Das Memorial Trust so that in case they find that the complaints not of a serious nature they may release the grant to meet the recurring expenditure subject to any condition they may like to impose. Relevant extracts from the letter referred to are given in the Statement attached.

Statement

Extracts from Ministry of Health and Family Planning letter No. F.17-5/69-Grants dated the 10th July, 1969 addressed to the Secretary, Medical and Public Health Department, Delhi Administration, Delhi.

* * * *

As the objections relate mainly to grants given by the Delhi Administration and the Delhi Municipal Corporation to meet recurring expenditure, I am to request that the Accountant General, Central Revenues may be asked to conduct immediately a special audit of the accounts up to the year ending 1968-69 of the All India Blind Relief Society and Dr. Bhagwan Das Memorial Trust, Lajpat Nagar, New Delhi, and give their findings in the matter. They may also be requested to suggest remedial measures, which they consider necessary.

I am further to request that in the interest of smooth running of the institution and to enable it to continue to serve the general public, the Delhi Administration may kindly expendite their decision on the complaint set to them vide this Ministry's letters No. F. 17-12/67-G & C dated the 14.3.67, 21.8.68 and 25.1.69 and intimate the